

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.03.2022

**ORDER NO. 66 of 2022**


Hon'ble President is pleased to partially modify the roster order no. 50 of 2022 for **CESTAT, Bangalore** from **25.04.2022** to **06.05.2022** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 25.04.2022 to 06.05.2022	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai,/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.03.2022

**ORDER NO. 67 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 17 of 2022 for **CESTAT, New Delhi** on **30.03.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 30.03.2022 Afternoon	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	C/445/2009, C/453 to C/463/2009, C/469- 470/2009 Sh. Dinesh Sharma, Sh. Davinder Singh Dawer & ors. , Smriti Enterprises & ors

Note:

1. The matter will be heard through E-Hearing. If hearing is not over/does not taken place on 30.03.2022 it will be heard on 31.03.2022 as per availability of Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar